

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GRANDE GAMES INDIA PRIVATE LIMITED

1.	Name of corporate person	GRANDE GAMES INDIA PRIVATE LIMITED	
2.	Date of incorporation of corporate person	January 17, 2020	
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies, Bangalore.	
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U74999KA2020FTC131691	
5.	Address of the registered office and principal office (if any) of corporate person	05B109, WeWork Galaxy 43, Residency Road Bangalore Bangalore-560025	
6.	Liquidation commencement date of corporate person	19 th December, 2022	
7.	Name, address, email address, telephone number and registration number of the Liquidator	Name	Adarsh Sharma
		Registration number of the Liquidator	IBBI/IPA-001/IP-P01256/2018-2019/12045
		Address	J-6A Kailash Colony, New Delhi-110048
		Telephone Number	+919810074285
		Email registered with IBBI	adarsh@adarshca.com
		Email on which claims have to be sent	ip.ggipl@gmail.com
8.	Last date of submission of claims	18 th January, 2023	

Notice is hereby given that the Grande Games India Private Limited has commenced voluntary liquidation on 19th December, 2022

The stakeholders of Grande Games India Private Limited are hereby called upon to submit a proof of their claims, on or before 18th January, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

(Adarsh Sharma)

Liquidator of Grande Games India Private Limited

Registration No. IBBI/IPA-001/IP-P01256/2018-2019/12045

Date: 19th December, 2022

Place: New Delhi

केनरा बैंक

Canara Bank

(A Government Of India Undertaking)

Subramanyanagar Branch

No.4114/33, 2nd Main, "B" Block, Milk Colony,
Subramanya Nagar, Srirampura, Bengaluru-560021

GOLD JEWEL PUBLIC AUCTION NOTICE

The under mentioned persons are hereby informed that they have failed to pay off the liability in the loan accounts. Notices sent to them by Registered Post have been returned undelivered, to the Bank. They are therefore requested to pay off the liability and other charges and redeem the pledged securities on or before **27.01.2023** (date) failing which the said securities will be sold by the Bank in public auction at the cost of the borrower at the Bank's premises at **11.00 A.M. on 27.01.2023** or on any other convenient date thereafter without further notice, at the absolute discretion of the Bank.

Date of Loan	Loan Number	Name and address of the Borrower
05.02.2022	180052500297	A. Chandrakanth Anand, No.3382, 4th Cross, Gayathri Nagar, Malleshwaram, Bengaluru - 560021.

Date: 20.12.2022

Place : Bangalore

Sd/- Authorised Officer,

Canara Bank

FORM A

Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BHADRAGIRI POWER PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	BHADRAGIRI POWER PRIVATE LIMITED
2. Date of Incorporation Of Corporate Debtor	11/12/2002
3. Authority Under Which Corporate Debtor is Incorporated / Registered	ROC-BANGLORE
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U40101KA2002PTC031346
5. Address of the Registered Office/and Principal Office (if any) of Corporate Debtor	Regd. Office:83, VENKATADRI COMPLEX, 2ND FLOOR, RICHMOND ROAD, BANGALORE Bangalore KA 560025 IN
6. Insolvency commencement date in respect of corporate debtor	Date of Order:02/12/2022 (As per order of Honble NCLT Bengaluru Bench, CP (B) No.47/BB/2022) Order received on:19/12/2022
7. Estimated date of closure of insolvency resolution process	31/05/2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Vishal Ghisulal Jain IBBI/IPA-001/IPP00419/2017-2018/10742
9. Address and e-mail of the interim resolution professional, as registered with the Board	No communication to this address) Registered Address:D-1902, Palm Beach Residency, Amey CHS Ltd., Plot No. 24-29, Sector-4, Nerul West, Navi Mumbai, Maharashtra-400706. Registered Email ID:vishal@cavishaljain.com
10. Address and e-mail to be used for correspondence with the interim resolution Professional	Communication Address: CA, Vishal Ghisulal Jain, c/o. Resolve-IPE Private Limited,1003, Satra Plaza, Sector-19D, Vashi, Navi Mumbai-400703, Process Specific E-mail:bhadragiriprivate@resolvegroup.co.in
11. Last date for submission of claims	02/01/2023
12. Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NOT APPLICABLE
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14. (a) Relevant Forms and (b) Details of authorized representatives are available at :	Web link:https://ibbi.gov.in/en/home/downloads Physical Address: 1003, Satra Plaza, Sector-19D, Vashi, Navi Mumbai-400703.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **M/s.BHADRAGIRI POWER PRIVATE LIMITED** on **02/12/2022** (Order received on 19/12/2022). The creditors of **M/s.BHADRAGIRI POWER PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **02/01/2023** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. **Note 1:** The submission of claim is to be made in accordance with Chapter 4 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The claim with proofs is to be submitted in the following specified forms along with documentary proof in support of the claim:
FORM B: Claim by operational creditors except workmen and employees
FORM C: Claim by financial creditors
FORM D: Claim by a workman or an employee
FORM E: Claim submitted by an authorised representative of workmen or employees
FORM F: Claim by creditors other than financial creditors and operational creditors
Submission of false or misleading proofs of claim shall attract penalties.

CA. Vishal Ghisulal Jain

Interim Resolution Professional

IBBI Registration No:IBBI/IPA-001/IPP00419/2017-2018/10742

IBBI Registered E-mail:vishal@cavishaljain.com

AFA Valid upto:04/01/2023

Insolvency Professional Entity: Resolve IPE Private Limited

IBBI Registration No: IBBI/PE/0120

Communications Address: 1003, 10th Floor, Satra Plaza, Sector 19D, Palm Beach Road, Vashi, Navi Mumbai - 400 703, India.

Process Specific Email ID:bhadragiriprivate@resolvegroup.co.in

FORM A

Public Announcement

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GRANDE GAMES INDIA PRIVATE LIMITED

RELEVANT PARTICULARS													
1. Name of Corporate Person	GRANDE GAMES INDIA PRIVATE LIMITED												
2. Date of Incorporation of Corporate Person	January 17, 2020												
3. Authority under which Corporate Person is incorporated /registered	Registrar of Companies, Bangalore.												
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999KA2020FTC131691												
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	05B109, WeWork Galaxy 43, Residency Road Bangalore Bangalore-560025												
6. Liquidation Commencement date of Corporate Person	19th December, 2022												
7. Name, Address, Email Address, Telephone Number and the Registration Number of The Liquidator	<table><tr><td>Name</td><td>Adarsh Sharma</td></tr><tr><td>Registration number of the Liquidator</td><td>IBBI/IPA-001/IP-P01256/2018-2019/12045</td></tr><tr><td>Address</td><td>J-6A Kallash Colony, New Delhi-110048</td></tr><tr><td>Telephone Number</td><td>+919810074285</td></tr><tr><td>Email registered with IBBI</td><td>adarsh@adarshca.com</td></tr><tr><td>Email on which claims have to be sent</td><td>ip.gopin@gmail.com</td></tr></table>	Name	Adarsh Sharma	Registration number of the Liquidator	IBBI/IPA-001/IP-P01256/2018-2019/12045	Address	J-6A Kallash Colony, New Delhi-110048	Telephone Number	+919810074285	Email registered with IBBI	adarsh@adarshca.com	Email on which claims have to be sent	ip.gopin@gmail.com
Name	Adarsh Sharma												
Registration number of the Liquidator	IBBI/IPA-001/IP-P01256/2018-2019/12045												
Address	J-6A Kallash Colony, New Delhi-110048												
Telephone Number	+919810074285												
Email registered with IBBI	adarsh@adarshca.com												
Email on which claims have to be sent	ip.gopin@gmail.com												
8. Last Date for Submission of Claims	18th January, 2023												

Notice is hereby given that the Grande Games India Private Limited has commenced voluntary liquidation on 19th December, 2022. The stakeholders of Grande Games India Private Limited are hereby called upon to submit a proof of their claims, on or before 18th January, 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties. SD/-
Adarsh Sharma
Liquidator of Grande Games India Private Limited
Registration No. IBBI/IPA-001/IP-P01256/2018-2019/12045
Date: 19th December, 2022
Place: New Delhi

SBFC

SMALL BUSINESS FINCREDIT

SBFC FINANCE LIMITED

Registered Office: Unit No.-103, 1st Floor, C&B Square, Sangam Complex, CTS No.95A, 127, Andheri Kurla Road, Village Chakala, Andheri (E), Mumbai-400059 | Telephone: +912267875300 | Fax: +91 2267875334 | www.SBFC.com | Corporate Identity Number: U67190MH2008PTC178270

Public Notice

This is to inform the Public that Auction of pledged Gold Ornaments will be conducted by SBFC Finance Limited on 27th December 2022 at 11.00 AM, at below Branch address.
The Gold Ornaments to be auctioned belong to Loan Accounts of our various Customers who have failed to pay their dues. Our notices of auction have been duly issued to these borrowers.
The Gold Ornaments to be auctioned belong to all linked accounts of Customer ID for various customers mentioned below with branch details.
Bangalore Branch address : SBFC Finance Limited, No.58, 1st floor, Lakshmi puram CMH Road, Opp to bus stop, Halasuru, Bangalore-560008
Bangalore,AP00013536,AP00034985,AP00047113,AP00062578,AP00101956,AP00105823,AP00122763,AP00183322,AP00266917,AP00267768,AP00277359,AP00303783,AP00308363,AP00310048,AP00342068,AP00353822,AP00358850,AP00364248,AP00377370,AP00384768,AP00385267,AP00397917,AP00399669,AP00399799,AP00400690,AP00415695,AP00415706,AP00421739,AP00421783,AP00438705,AP00452832,AP00458086,AP00466679,AP00467088,AP00467761,AP00468027,AP00468830
Dharwad Branch address : SBFC Finance Limited,Vaibhav Arcade, 1st Floor, sangam Circle, near Hanuman Temple, Line Bazaar, Dharwad- 580001
DHARWAD,AP00328018,AP00329277,AP00330080,AP00335009,AP00352359,AP00363501,AP00400257,AP00405962,AP00466319
Haveri Branch address : SBFC Finance Limited, Baseganni Complex, 1st Floor, PB Rd, near Tara Plaza, Haveri- 581110
HAVERI,AP00394129,AP00411857
Hosur Branch address : SBFC Finance Limited, No.58, 1st floor, Lakshmi puram CMH Road, Opp to bus stop, Halasuru, Bangalore-560008
Hosur,AP00194437,AP00199052,AP00277772,AP00293196,AP00310560,AP00335458,AP00362599,AP00370454,AP00374727,AP00382538,AP00383980,AP00390942,AP00430168,AP00438679,AP00449483,AP00456679,AP00457130,AP00466819
Hubli Branch address : SBFC Finance Limited, SBFC, 1st Floor, Kataria Trade Centre, Koppikar Road Opp. Satellite Complex, Hubli-580020
Hubli,AP00199747,AP00200467,AP00313690,AP00394025,AP00413024,AP00413775
Mysore Branch address: SBFC Finance Limited, # 443, 1st Floor, Seetharaghava complex, Chamaraja Double Road, Ramaswamy circle, Mysore, 570004.
Mysore,AP00192781,AP00248710,AP00291079,AP00312352,AP00323951,AP00324114,AP00334413,AP00343317,AP00351517,AP00352039,AP00356589,AP00359352,AP00370487,AP00390065,AP00408337,AP00411951,AP00413087,AP00413832,AP00413856,AP00422980,AP00431282,AP00431748,AP00437735,AP00449473,AP00467405
Shivamogga Branch address : SBFC Finance Limited, Sai Ganesh Priya Complex, 1st Floor, next to Mahalakshmi clinic, Durgigudi, Shivamogga- 577201
SHIVAMOGGA,AP00328128,AP00340987,AP00358652,AP00392967,AP00408515,AP00439785,AP00448711,AP00448958,AP00457064
Tiptur Branch Address: SBFC Finance Limited, 1st Floor, Shankar Building BH Main Road, Tiptur- 577201
TIPTUR,AP00372919,AP00378062,AP00386536,AP00390827,AP00407036,AP00413966,AP00414948,AP00434017,AP00467258
Tumkur Branch address : SBFC Finance Limited, Abharana Arcade 1st floor, N S Medical Center MG Road, Tumkur Karnataka-572101
TUMKUR,AP00353020,AP00385278,AP00397888,AP00437497,AP00446700,AP00447019,AP00456666,AP00460241,AP00468624
Bidadi Branch address : SBFC Finance Limited, 1ST Floor, Near Police Station, Bidadi, Ramanagara Tq & Dist Pin Code - 562109.
BIDADI,AP00411335,AP00421533
Davangere Branch address : SBFC Finance Limited, 195/3A, 1st Floor, Binny Company Rd, opp. UCO Bank, Davanagere, - 577002
Davangere,AP00370520
For more details, please contact SBFC Finance Limited Contact Number(s): 18001028012 (SBFC Finance Limited reserves the right to alter the number of accounts to be auctioned &/ postpone / cancel the auction without any prior notice.)

Union Bank

PUTTNAHALLI BRANCH

#No. 94, 94A & 95, 1st Floor, Sri Krishna Plaza, Kothanur Main Road, J P Nagar, 7th Phase, Bangalore-560078 Ph: 080-22959625

DEMAND NOTICE

UNDER SEC.13 (2) SARFAESI Act 2002

Enforcement of security interest Action Notice-In connection with the credit facilities enjoyed by the following borrowers with in the branches mentioned herein below-classified as NPA
We have to inform that you the following borrowers whose name and address [each borrower] and the name of the branches where you have availed the credit facilities offering the properties mentioned herein below. Since you have failed to repay the loan amounts as agreed by you, your following mentioned account/s has/have been classified as Non Performing Assets [NPA] as on the date mentioned herein below. The individual notice has been also already sent to, each of you demanding the due amount.

Facility & Account Number	Limit Sanctioned (Rs.)	Applicable Rate of Interest	Total dues in Rs. as on 30.11.2022
HLPGN 165930100010484	Rs. 15,00,000/-	8.40% Plus 2% penal interest on overdue amount	Rs.12,28,814.90 + further interest and charges

NPA Date : 28.11.2022

Demand Date : 30.11.2022

Schedule of Property: All that piece and parcel of Gramina Katha No.26/2, Situated at Singasandra Village, Begur Hobli, Bangalore South Taluk, measuring East to West : 33 feet and North to South : 27.50 feet in all measuring 907.50 square feet and bounded by East by: Property of Chandrappa, West by: Road and Remaining portion of the Donor, North by: Property of Dooda Abbaiah, South by : Property of Srinivasa Reddy & Seenappa.
If you fail to repay the aforesaid sum with interest and incidental expenses within 60 days from the date of this notice, Bank shall exercise all or any of the rights detailed under sub section (4) of the section 13 of the SARFAESI Act. You are also put on notice that in terms of sub section 13 of section 13, you shall not transfer by sale, lease or otherwise the said secured assets detailed above without obtaining written consent of the Bank. This notice is without prejudice to the Banks rights to initiate such other action or legal proceedings as it deem necessary under any other applicable provisions of law. Your kind attention is invited to provisions of sub-section (8) of Section 13 of the SARFAESI in respect of time available, to redeem the secured assets.

Date : 20.12.2022

Place : Bengaluru

Sd/- Authorised Officer

Union Bank of India

Norican Group

Shaping Industry

DISA INDIA LIMITED

Regd. Office: World Trade Center (WTC), 6th Floor, Unit No. S-604, Brigade Gateway Campus, 26/1, Dr. Rajkumar Road, Malleshwaram-Rajajinagar, Bangalore - 560 055. Tel: +91 88 22490700-80, Fax: 080-22490750 E-mail: investor.relations@noricangroup.com www.disagroup.com CIN No: L85110KA1984PLC006116

NOTICE

NOTICE is hereby given that the Certificate(s) for the under mentioned Equity Shares of the Company with face value of Rs.10/- each, have been reported lost/misplaced and holder(s)/ purchaser(s) of the said Equity Shares have applied to the Company to issue duplicate Share Certificate(s). Any person having objection to the issue of duplicate share certificates in respect of the said shares should communicate to the Company or Registrars with necessary proof within 15 days from the date of this Notice, failing which the Company will proceed to consider the applications for issue of duplicate share certificates in favour of the Shareholder/ Buyers/ Legal Heirs and thereafter any objection/s in this matter will not be entertained.

FOLIO NO.	CERT NOS.	DIST NOS.	SHARES	NAME OF THE HOLDER/ SHAREHOLDER
S000691	3396	948401-948500	100	SUDHIR KUMAR RATHI
S000112	293	638101 - 638200	100	SHAILA P TAUNK
	294	638201 - 638300	100	

Place: Bangalore

Date: 20th December, 2022

For DISA India Limited

Shrithree M S

Company Secretary



indianexpress.com

I arrive at a conclusion not an assumption.

Inform your opinion with detailed analysis.

The Indian Express.

For the Indian Intelligent.



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